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SLP(C)No. 21968 OF 2002

ITEM No.49

Court No. 9

SECTION XI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.21968/2002

(From the judgement and order dated 23/07/2002 in CMWP 33440/01
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHARAD CHANDRA MISHRA

Petitioner (s)

VERSUS

GOPAL LAL

Respondent (s)

(With prayer for interim relief)

Date : 3/02/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s) Mr. S.S.Nehra,adv.for
Dr. I.B Gaur,Adv.

For Respondent (s) Mr. A.S. Pundir,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J
.SP2

The matter is adjourned for four weeks for filing
counter affidavit.

.SP1

(Suman Wadhwa)
Court Master

(Madhu Saxena)
Court Master